

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Specialised Educational Programme on – Electricity Act
(through online and other modes of communication)

DATE: 20.12.2024

SCHEDULE

SESSIONS	TIME	TOPICS
I	10.30 am to 10.35 am	Inaugural session & overview of the programme By: Director, MPSJA
II	10.35 am to 12.00 noon	Electricity Act, 2003: Salient features of the Act, Cognizance & procedure of trial of offences under the Act By: Shri Raghvendra Singh Chauhan, District & Additional Sessions Judge, Sonkatch District Dewas
<i>SHORT BREAK (12:00 noon to 12.15 pm)</i>		
III	12.15 pm to 1.45 pm	Electricity Act, 2003: Theft of electricity and unauthorized use of electricity, Civil liability, compounding of offences under the Act By: Dr. Dharmendra Kumar Tada, Faculty Member (Sr.), MPSJA
<i>LUNCH BREAK (1.45 pm to 2.30 pm)</i>		
IV	2.30 pm onwards	Open interaction <i>Followed by valedictory session</i> By: Officers of the Academy

Note: The schedule is subject to change as per exigencies.

DIRECTOR